

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
CA(CAA)-84(PB)/2019

IN THE MATTER OF:

Ayum Enterprises Pvt. Ltd.

And Valore Entrprises Pvt. Ltd.

....

Applicant/petitioner

Order under Sections 230-232 of the Companies Act

Order delivered on 18.07.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

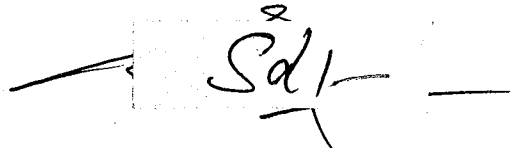
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

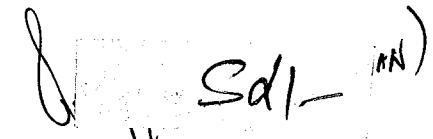
PRESENTS:

For the Applicant: Mr. Bharti Kashyap, Company Secretary

ORDER

Argument heard, Order Reserved.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(MR. R. VARADHARAJAN)
MEMBER (JUDICIAL)